

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA

UNSTARRED QUESTION No. 1837
ANSWERED ON 5TH December, 2024

FINANCIAL ASSISTANCE TO ENTERPRISES UNDER PMFME

1837. SHRI SHASHANK MANI:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government has provided financial assistance to enterprises under the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) scheme;
- (b) if so, the details thereof, including the total funds allocated and disbursed, State-wise;
- (c) the salient features of the PMFME scheme, including eligibility criteria and types of enterprises supported; and
- (d) whether the scheme has had an impact on the formalization of micro food processing enterprises and employment generation in rural areas, particularly for women and marginalized communities and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a) to (c). Ministry of Food Processing Industries (MoFPI) is implementing a Centrally Sponsored- "Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for upgradation of micro food processing enterprises in the country. The scheme is operational for a period from 2020-21 to 2025-26 with an outlay of Rs. 10,000 Crore. The scheme aims to enhance the competitiveness of existing individual micro-enterprises in the unorganized segment of the food processing industry and promote formalization of the sector. The Scheme primarily adopts One District One Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products. It provides the framework for value chain development and alignment of support infrastructure. The ODOP are identified by States / UTs based on the agriculture production, raw material availability, perishability of the product etc. Organizations such as Proprietorship Firms/ Partnership Firms/ Farmer Producer Organizations(FPOs)/ Non-governmental Organization (NGOs)/ Cooperatives/ Self Help Group (SHGs)/ Pvt. Ltd. Companies etc. are eligible for financial assistance under the Scheme. The details of financial assistance offered to the enterprises under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme is at **Annexure-I**. The allocation of funds (Centre Share) to States / UTs depend on the progress of implementation of the scheme by them and utilization of already released funds. However, the State / UT-wise details of funds (Centre Share) released for implementation of various components of the PMFME Scheme till 31st October, 2024 is at **Annexure-II**.

(d). Till 31st October, 2024, 31,805 micro food processing units have been formalized through credit linked subsidy support including 2,442 SC, 1,315 ST and 14,432 women beneficiaries (including 1345 SC and 646 ST women beneficiaries) and about 1,21,450 direct / indirect employment has been generated under the PMFME Scheme. The Scheme is demand driven and focuses equally on implementation in rural and urban areas.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1837 FOR ANSWER ON 05.12.2024 REGARDING “FINANCIAL ASSISTANCE TO ENTERPRISES UNDER PMFME”

The details of financial assistance offered to the enterprises under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:

- (i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Skilling (EDP+); program modified to meet the requirement of food processing industry and product specific skilling.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1837 FOR ANSWER ON 05.12.2024 REGARDING “FINANCIAL ASSISTANCE TO ENTERPRISES UNDER PMFME”

State / UT-wise details of funds (Centre Share) released for implementation of various components of the PMFME Scheme till date 31st October, 2024

Sl. No.	States / UTs	Total Amount released (Rs. in Cr.)
1	Andaman & Nicobar Island	4.12
2	Andhra Pradesh	115.78
3	Arunachal Pradesh	18.59
4	Assam	118.02
5	Bihar	211.28
6	Chandigarh	2.00
7	Chhattisgarh	28.58
8	Dadra & Nagar Haveli & Daman and Diu	1.29
9	Delhi	3.98
10	Goa	9.34
11	Gujarat	47.04
12	Haryana	42.63
13	Himachal Pradesh	70.51
14	Jammu & Kashmir	18.39
15	Jharkhand	24.22
16	Karnataka	148.06
17	Kerala	75.30
18	Ladakh	6.29
19	Lakshadweep	1.01
20	Madhya Pradesh	111.08
21	Maharashtra	318.62
22	Manipur	6.41
23	Meghalaya	9.23
24	Mizoram	10.67
25	Nagaland	16.52
26	Odisha	75.28
27	Puducherry	6.00
28	Punjab	93.15
29	Rajasthan	43.95
30	Sikkim	12.87
31	Tamil Nadu	164.30
32	Telangana	90.36
33	Tripura	18.21
34	Uttar Pradesh	240.39
35	Uttarakhand	27.45
36	West Bengal	6.28
	Total	2197.20
